

cancellation of the dealerships, etc., is warranted, will be taken by the Competent Authority as per direction of the Court.

Shifting of EME in Bhopal

2884. SHRI SUSHIL CHANDRA : Will the Minister of DEFENCE be pleased to state :

(a) whether the Government propose to shift E.M.E. centre located in Bhopal to any other place;

(b) if so, the reasons therefor;

(c) whether some families of the employees working in E.M.E. centre were affected by Bhopal gas disaster and cases relating to their compensation are pending in the courts of Bhopal;

(d) if so, whether the Government propose to reconsider their decision not to shift E.M.E. centre from Bhopal; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b) No, Sir. No such decision is being taken presently.

(c) Yes, Sir. 493 families of the employees, were affected by the Gas disaster and some cases are still pending in the courts.

(d) and (e) Do not arise in view of (a) above.

Toll Tax on Bridges on NHs.

2885. SHRI SAMIK LAHIRI : Will the Minister of SURFACE TRANSPORT be pleased to state the total revenue earned from the toll taxes on bridges on National Highways in the country during last three years State-wise and year-wise ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : A statement is enclosed.

(Rs. in lakhs)

S. No.	Name of States/ UTs.	1994-95	1995-96	1996-97
1	2	3	4	5
1.	Andhra Pradesh	698.56	726.76	587.36
2.	Assam	23.91	51.03	39.80
3.	Bihar	133.65	26.93	-
4.	Goa	102.73	165.91	71.56
5.	Gujarat	513.13	593.40	647.42
6.	Haryana	192.65	304.61	-

1	2	3	4	5
7.	Karnataka	326.34	171.03	136.78
8.	Kerala	235.07	251.94	282.48
9.	Madhya Pradesh	471.89	563.90	657.06
10.	Maharashtra	441.20	868.90	812.43
11.	Manipur	1.29	2.65	2.19
12.	Meghalaya	98.92	77.08	59.50
13.	Orissa	153.75	187.62	225.20
14.	Punjab	31.64	92.95	178.88
15.	Rajasthan	292.94	455.96	495.83
16.	Tamil Nadu	162.53	124.94	67.92
17.	Uttar Pradesh	603.66	539.65	597.27
Total		4483.86	5204.86	4861.68

[Translation]

Oil Refining Projects

2886. SHRI N.J. RATHWA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Oil Companies have entered into collaboration with some foreign Oil Companies to launch oil refining projects in the country especially in the oil refineries located in Gujarat during the last three years;

(b) if so, the details thereof;

(c) whether such proposals are under consideration currently;

(d) if so, the details thereof alongwith the progress made in this regard;

(e) the equity share of foreign Oil Companies and Government and other agencies under this scheme; and

(f) the time by which above mentioned projects are likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) to (f) Oil Companies have entered into joint venture agreement with foreign oil companies. The equity participation by the Public Sector Companies are 26% in respect of joint venture while for the coventurer, it is also 26% and 48% for the Public/NRIs. These JV refineries are :

(1) Central India Refinery at Bina by BPCL as joint venture with Oman Oil Company. The JV refinery of 6 MTPA has since been approved by Government on 11.12.1995 at an estimated